

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3024  
ANSWERED ON:13.12.2011  
LOAN FOR MOBILE VANS  
Raghavendra Shri B. Y.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the State Government of Karnataka has requested the Union Government to waive of interest and penal interest on the loan availed for purchase of vans for the mobile Fair Price Shops (FPSs); and

(b) if so, the details thereof and the reaction of the Government thereto alongwith the steps taken thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (b): State Government of Karnataka have requested for waiver of interest and penal interest amounting to Rs.78,16,512/- as on 13.09.2004 on the amounts released to the State Government under Centrally Sponsored Scheme for purchase of vehicles for running mobile fair price shops in the State.

The request from the State Government of Karnataka was examined in this Department. State Government has been requested vide letter dated 18.08.2011 to furnish certain information on the amounts for which waiver has been sought.